

C.G.H.S. Dispensaries In Uttar Pradesh[*Translation*]

10142. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received representations for opening of more C.G.H.S. dispensaries in different towns of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether Government have acceded to such requests; and

(d) if so, the number of dispensaries likely to be opened in U.P. in 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Representation have been received for opening one more allopathic dispensary in Ghaziabad.

(c) and (d). It is not proposed to open any new dispensary in Uttar Pradesh during the year 1990-91 due to financial constraints.

Leprosy Control Units	—	94
Urban Leprosy Centres	—	50
SET Centres	—	1023
District Leprosy Offices	—	37
Temporary Hospitalisation Wards	—	17
Voluntary Organisations	—	48

(c) and (d). Financial assistance is given to the State for implementation of National Leprosy Eradication Programme.

Lepers In Uttar Pradesh

10143. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of lepers in Uttar Pradesh;

(b) the number of Leprosy Cure Centres in public and private sector in the State;

(c) whether some grant is also provided to these institutes; and

(d) if so, the patient-wise quantum thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) 3,51,112 as in February, 1990.

(b) As on December, 1989, the following Units are providing anti-leprosy service in the State:

The following assistance is proposed for 1990-91:—

(Rs. in lakhs)

<i>Cash</i>	<i>Kind</i>	<i>Total</i>
160.00	40.00	200.00

Patient-wise quantum is not being maintained.

A grant of Rs. 7,87,800/- was made available to the Voluntary Organisations involved in leprosy control activities in UP during 1989-90.

Cultivation of Medicinal Plants

10144. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether herbs used in medicines are found in abundance in hill areas of Uttar Pradesh;

(b) if so, whether there are any possibilities of regular cultivation of these herbs in these areas;

(c) if so, whether Government propose to formulate any scheme in this regard; and

(d) if so, the details in regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes, Sir.

(c) This Ministry has no proposal to formulate any scheme for regular cultivation of such plants. However, the Central Council for Research in Ayurveda and Siddha, an autonomous organisation under this Ministry, are doing experimental cultivation of some important Medicinal and plants in Ranikhet.

(d) Does not arise.

Fruit Based Industry in U.P.

10145. SHRI HARISH RAWAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Uttar Pradesh Government had sought Central assistance to set up fruit based industry in the State;

(b) if so, the details thereof and the action taken in this regard;

(c) whether feasibilities of setting up agro-based units in the State have been explored; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). U.P. Pashudhan Udyog Limited and U.P. Hortico who have requested for financial assistance for the fruit based industry in U.P., have been advised to draw up detailed project proposals.

[English]

Enquiry into Affairs of Central Council for Research in Ayurveda and Siddha

10146. SHRI P. M. SAYEED:
SHRI KUSUMA KRISHNA
MURTHY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Committee was appointed to inquire into the affairs of the Central Council for Research in Ayurveda and Siddha in 1989;

(b) if so, the composition and terms of reference of the Enquiry Committee: